

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

6. CONT.A. 5/2024  
IN  
C.P. (IB)-376(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **08.02.2024**

NAME OF THE PARTIES: Mr Lucindo Domingos Antonio De Faria  
VS

Riverside Resorts and Holiday Homes private Limited

SECTION 7 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

**CONT.A. 5/2024**

1. Adv. Sushrut Desai I/b ANB Legal for the Applicant is present through VC. Neither soft copy nor hard copy of the application is available with this Bench. Applicant shall ensure the availability of the soft copy as well as hard copy of the application with this bench before the next date of hearing. List on **15.02.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)